

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7176

ANSWERED ON:21.05.2012

NH

Singh Shri Bhupendra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the date on which two works amounting Rs. 144.25 crores for maintenance/improvement of National Highways No. 86 on the stretch from Sanchi to Sagar via Rahatgarh, have been sanctioned;
- (b) the date on which two works amounting Rs. 72.60 crores for Sagar- Madhya Pradesh/Uttar Pradesh border section via Makronia, Behria and Chhatarpur have been sanctioned;
- (c) the present status of the progress made in maintenance/ repair works; and
- (d) the reasons for non-commencement of maintenance/improvement works in Sanchi to Sagar and Makronia to Behria Section?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) On Sanchi to Sagar via Rahatgarh, section of National Highway (NH)-86, one work for improvement amounting to Rs. 143.95 crore was sanctioned on 22.3.2010. For maintenance of this stretch, works amounting to Rs. 0.2986 crore was sanctioned by National Highway Authority of India (NHAI) on 8.11.2010.
- (b) On Sagar- Madhya Pradesh/Uttar Pradesh border section via Makronia, Behria and Chhatarpur of NH-86, one work for improvement amounting to Rs. 70.86 crore was sanctioned on 09.3.2010. For maintenance of this stretch one work amounting to Rs. 1.745 crore was sanctioned by NHAI on 20.07.2011.
- (c) The maintenance/repair work on Sanchi to Sagar section has already been completed and on Sagar- Madhya Pradesh/Uttar Pradesh border section, work commenced on 23.08.2011 and about 30% progress achieved.
- (d) Does not arise.